

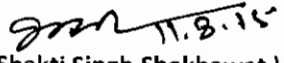
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 12-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 358/11 Gyanchand Vs. Jawahar	V.K. Tamoliya	Alok Chaturvedi
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 332/05 Goyal Sons Vs. Smt. Madhuri Devi	R.K. Agrawal	R.N. Vijay
3	Ms. Archana Mantri, Advocate	S.B. Cr. Misc. Bail Application No. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
4	Sh. Raj Kumar Yadav, Advocate	S.B. Cr. Revision Petition No. 1142/14 Jagdish Vs Smt. Nidhi	Gajender Sharma	Vikram Singh

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

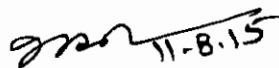
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 13-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Ms. Chandrakanta Gupta RHJS (Retd.)	D.B. Civil Misc. Appeal No. 34/2015 Smt. Manjita Vs. Rakesh Yadav	Govind Sharma	Ajit Singh Lunia
2	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 1893/15 & 430/15 Kiran Sharma vs. State	Rajesh Goswami	Ravi Shankar Sharma
3	Ms. Anita Aggarwal, Advocate	S.B. Cr. Misc. Bail Application No. 6868/2015 Dhanraj Meena Vs. State	Amit Dadhich	Kishan Sawami
4	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 1899/2015 Mukesh Kumar Vs. State	Rajeev Surana	Rejeev Sharma
5	Sh. Sageer Ahammed, Advocate	S.B. Civil Second Appeal No. 213/10 Nooruddin Vs. Brijmohan	Deepak Pareek	

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